

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 06.08.2020**

**NOTICE**

**Please take notice that the following matters could not be taken up due to non-availability of the bench.  
The next date of hearing is 24.08.2020.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 77 of 2020  <b>Part Heard</b>	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.  <b>With</b>	Ajay Bhargava	Kanti Mohan Rustagi
<b>2.</b>	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	Pankaj Rustagi & Anr. Vs. PEE AAR EXIM Pvt. Ltd. & Anr.	Kanti Mohan Rustagi	Ajay Bhargava

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**By the order of Hon'ble Acting Chairperson**

-sd/-

**Registrar**